

Name of the Corporate Debtor: SOLO METALS PRIVATE LIMITED; Date of Commencement of CIRP: 22.05.2019; List of Creditors as on: 26.04.2021

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Identification Number	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim (Rs.)	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any
				Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)											
1	State Bank of India		Secured FC		24,92,06,867		24,92,06,867	No	71.13	0	0	Annexure 3(A)	0	0	0	-	-	-
<b>Total</b>					<b>24,92,06,867</b>		<b>24,92,06,867</b>		<b>71.13</b>	<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>		

**Annexure-3 A  
Security Details**

Security Interest for the credit facilities granted By State Bank of India :-

**Working Capital Credit Facility**

**a) Primary security:**

Hypothecation of all the current assets including inventory and book debts, both present and future. Including Hypothecation of finished goods, semi-finished, raw material and stores lying in the factory premises or elsewhere and all the present and future debts/ receivables (domestic/exports) and 1st charge on the entire Current assets of the company.

**b) Collateral Security:**

1. 2nd charge over fixed assets of the company including land & Building locating at 46/2 & 6/10/86/9/7,6/7,6/1 Bharat Fertilizer road Mauza Vasuri Khurd Wada Thane, Maharashtra.
2. EM of residential property situated at 603 PARAMOS vasant lawns voltas compound, pokhran road thane (west) Maharashtra in the name of Sh. Jawahar Singh Saroha admeasuring 1160 sq. ft.
3. EM of commercial property situated at 509 Avior, Nirmal Galaxy LBS Marg Near Johnson & Johnson Mumbai Mulund west, Maharashtra in the name of Solo metal Pvt Ltd.
4. Registered Mortgage of property situated at Khasra No 432. (4-16) & 433 (4-16) Quadipur Delhi ( North West), Delhi-110036 in the name of GRS Ispat Co. Pvt. Ltd. Admeasuring 9 bigha & 12 biswa.

**Personal Guarantee**

1. Shri Saket Saroha
2. Shri Jawahar Singh Saroha

**Corporate Guarantee**

M/s GRS Ispat Co Pvt. Ltd.